

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH.

O.A. No. 305 / 92

Surinder kumar Johri Applicant.

Vs.

Director General (I.C.A.)
(Indian Council of
Agricultural Research) Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

This application is directed against the order dated 30-1-1991 issued by Senior Administrative Officer for Director, Indian Veterinary Research Institute retiring the applicant on superannuation. According to the applicant the date of superannuation shown is not correct. The applicant has proposed a representation in this behalf on 24-6-91 (Annexure 10). As the relief if found entitled to can be granted to the applicant by the authority before whom representation has been filed and the respondents are directed to dispose of the said representation within a period of 3 weeks, from the ^{date of} communication of this order. They will pass a speaking order. The application is disposed of finally in these terms.


Vice-Chairman

Dated 27th April, 1992, Allahabad.